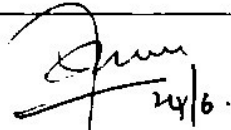


IV Addl. Dist. & Sessions Judge, Doddaballapura.

Cause List date: 25.06.2021

Morning Session	Afternoon Session
EVIDENCE 1. M.C.10153/2020 2. M.V.C.17/2014 3. SC10007/2018	Notice 1. EX10039/2018 2. EX10002/2019 3. EX10021/2019 4. AP.10066/2020 5. AP.10067/2020 6. AP.10069/2020 7. AP.10070/2020 8. AP.10078/2020 9. AP.10088/2020 10. AP.10089/2020 11. AP.10091/2020 12. AP.10101/2020 13. AP.10103/2020 14. AS.10003/2019 15. Ex.10060/2017
ARGUMENTS/HEARING/ REPLY 4. R.A.10055/2019 5. A.P.10055/2020 6. R.A.10048/2016 7. R.A.10108/2019 8. R.A.10009/2020 9. P and SC10055/2020 10. A.P.10075/2020 11. A.P.10080/2020	
OBJECTION 12. SC10011/2020	
Call on to hear before Charge 13. SC10009/2020	
Await Orders 14. R.A.10054/2019	
Notice 15. M.A.10002/2018	ORDERS Crl.Misc.10148/2021 Crl.Misc.10150/2021


24/6.
IV Addl. Dist. & Sessions Judge,
Doddaballapura.


IN THE COURT OF PRL. CIVIL JUDGE & JMFC, DODDABALLAPURA
SOP CAUSE LIST DATED 25.06.2021

Sl. No.	Case No.
1	CRL.MIS 40/2018
2	CC 542/2016
3	CC 1262/2019
4	CC 1741/2017
5	CC 273/2013
6	CC 107/2019
7	CC 155/2020
8	CC 16/2021
9	CC 89/2012
10	CC 256/2015
11	CC 972/2015
12	CC 394/2015
13	CC 617/2015
14	CC 958/2016
15	CC 655/2014
Afternoon Session	
1	PCR 78/2021
2	CC 1466/2016
3	CC 54/2015
4	CC 900/2016
5	CC 136/2016
6	CC 1058/2016
7	CC 129/2014
8	CC 567/2013
9	CC 265/2012
10	CC 519/2013
11	CC 556/2014
12	CC 1210/2015
13	CC 173/2016
14	CC 1070/2016
15	CC 569/2015

Note: These matters will be heard through VC only

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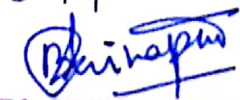
VC link: <https://meet.jit.si/pcjdbpura>


24/6/2021
I/c Prl. Civil Judge & JMFC
Doddaballapura

25.06.2021

A.C.T. D. B. Pura.

Morning Session	Afternoon Session.
1. OS 276/08	1. OS 224/19
2. v 114/09	2. v 240/19
3. v 364/10	3. v 154/19
4. v 394/11	4. v 324/19
5. v 562/11	5. v 198/19
6. FOP 05/12	6. v 108/20
7. v 20/13	7. v 306/20
8. v 08/15.	8. v 06/20
9. v 148/16	9. v 224/20
10. v 56/16	10. v 308/20
11. v 344/16	11. v 90/21
12. v 310/17	12. PCR 20/21
13. v 488/18	13. v Mis 130/18
14. v 544/18	14. v 125/21
15. ce 570/18	15. v 135/21

 24/6/2021
 ADDL CIVIL JUDGE & JMFC
 DODDABALLAPUR - 561 203.